

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 27 OF 2020

Shamsunder V. Kamat

..... Petitioner

V e r s u s

The State of Goa and Ors.

..... Respondents

Mr. Sahish Mahambrey, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. P. Arolkar, Additional Government Advocate for the Respondent nos. 1 to 5.

Mr. A. D. Bhohe, Advocate for the Respondent nos, 6 to 9.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 19th October, 2020

P.C.

1. By consent, stand over to 02.11.2020.

M. S. JAWALKAR

M. S. SONAK, J.

arp/*